

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 260**

TO BE ANSWERED ON THE 04TH FEBRUARY, 2025/ MAGHA 15, 1946 (SAKA)

DAMAGE CAUSED BY NATURAL CALAMITIES

260. SHRI TARIQ ANWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether huge damages have been caused by natural calamities like floods, land slides etc. in different parts of the country during the current year;

(b) if so, the details thereof, State-wise;

(c) whether Central teams were sent to the affected areas to assess the magnitude of the calamities and the extent of the damages caused;

(d) if so, the details thereof; and

(e) the details of immediate relief in terms of financial assistance given to the concerned States and grants provided after receipt of the assessment reports?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): The Ministry does not centrally maintain the data of damages due to any disasters including floods and landslides. However, as per the information received from the various State Governments/UTs, the details of damages caused due to hydro-meteorological disasters during the year 2024-25 (as on 27.01.2025) are at Annexure-I.

(c) to (e): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursement of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India's approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

As on 27.01.2025, a total of 14 IMCTs have been constituted for the States/Union Territories of Assam, Andhra Pradesh, Mizoram, Kerala, Nagaland, Tripura, Gujarat, Telangana, West Bengal, Bihar, Himachal Pradesh, Odisha, Tamil Nadu and Puducherry for on-the-spot assessment of damages caused due to natural calamities during 2024. The reports of IMCT are considered by the Central Government, as per the established procedure. Besides, the details of funds allocated and released under SDRF/ NDRF during the current financial year i.e. 2024-25 (as on 27.01.2025) is at Annexure-II.

ANNEXURE-I
L.S.US.Q.NO. 260 FOR 04.02.2025

Details of damages as reported by State/UT due to hydro-meteorological disasters during the year 2024-25

Provisional (as on 27.01.2025))

S. No.	State	Human Lives lost (No.)	Cattle Lost (No.)	Houses/huts damaged (No.)	Cropped Area affected (in lakh ha.)
1	Andhra Pradesh	56	122	1323	0.11
2	Arunachal Pradesh	12	55	771	-
3	Assam	128	16207	156691	1.38
4	Bihar	64	-	191	-
5	Chhattisgarh	125	289	2154	-
6	Goa	4	2	696	-
7	Gujarat	230	7222	20741	-
8	Haryana	1	-	16	-
9	Himachal Pradesh	408	7110	1089	-
10	Karnataka	185	1219	22414	2.86
11	Kerala	355	-	7850	-
12	Madhya Pradesh	373	1204	8147	-
13	Maharashtra	206	551	98	-
14	Manipur	11	233	29639	0.01
15	Meghalaya	43	241	4043	0.01
16	Mizoram	44	7	440	0.21
17	Nagaland	27	1	2231	0.03
18	Odisha	30	2	1941	0.22
19	Punjab	23	10	114	-
20	Rajasthan	131	492	1863	-
21	Sikkim	13	4244	1679	-
22	Tamil Nadu	77	8512	11201	4.00
23	Telangana	29	13412	8690	-
24	Tripura	78	15	67487	-
25	Uttar Pradesh	88	33	2644	3.95
26	Uttarakhand	80	524	3484	0.05
27	West Bengal	14	-	-	1.38
28	Delhi	68	-	8	-
29	Jammu & Kashmir	28	73	1069	0.02
30	Puducherry	5	46	4667	0.01
	Total	2936	61826	363381	14.24

ANNEXURE-II
L.S.US.Q.NO. 260 FOR 04.02.2025

Statement showing State-wise details of allocation and releases of Funds under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) during the year 2024-25 (As on 27.01.2025)

(Rs. in crore)

S.N.	State	Allocation of SDRF			Releases from SDRF		Release from NDRF
		Central Share	State Share	Total	1st Installment	2 nd Installment	
1.	Andhra Pradesh	1036.00	344.80	1380.80	518.00	518.00	--
2.	Arunachal Pradesh	231.20	25.60	256.80	115.60	--	--
3.	Assam	716.00	79.20	795.20	358.00	358.00	--
4.	Bihar	1311.20	436.80	1748.00	655.60	655.60	--
5.	Chhattisgarh	400.00	133.60	533.60	--	--	--
6.	Goa	10.40	3.20	13.60	5.20	--	--
7.	Gujarat	1226.40	408.80	1635.20	600.00#	--	--
8.	Haryana	455.20	151.20	606.40	227.60	--	--
9.	Himachal Pradesh	378.40	41.60	420.00	189.20	189.20	66.924
10.	Jharkhand	526.40	175.20	701.60	500.80#	--	--
11.	Karnataka	732.00	244.00	976.00	366.00	--	3454.22
12.	Kerala	291.20	96.80	388.00	145.60	145.60	--
13.	Madhya Pradesh	1686.40	561.60	2248.00	843.20	--	--
14.	Maharashtra	2984.00	994.40	3978.40	1492.00	1492.00	--
15.	Manipur	40.00	4.00	44.00	38.80#	11.20	--
16.	Meghalaya	60.80	6.40	67.20	59.60#	--	--
17.	Mizoram	43.20	4.80	48.00	21.60	21.60	7.56
18.	Nagaland	38.40	4.00	42.40	19.20	19.20	--
19.	Odisha	1485.60	495.20	1980.80	742.80	742.80	--
20.	Punjab	458.40	152.80	611.20	229.20	--	--
21.	Rajasthan	1372.00	456.80	1828.80	686.00	--	--
22.	Sikkim	47.20	4.80	52.00	23.60	23.60	221.122
23.	Tamil Nadu	944.80	315.20	1260.00	472.40	472.40	276.10
24.	Telangana	416.80	138.40	555.20	208.40	208.40	--
25.	Tripura	63.20	7.20	70.40	31.60	40.00	25.00
26.	Uttar Pradesh	1791.20	596.80	2388.00	1748.40#	--	--
27.	Uttarakhand	868.00	96.00	964.00	434.00	--	--
28.	West Bengal	936.00	312.00	1248.00	468.00	468.00	--
TOTAL		20550.40	6291.20	26841.60	11200.40	5365.60	4050.91

= includes arrears of previous year.
